

No. HCA-II/4/2014

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS,
BENGALURU-560001.
Dated: 2nd MARCH, 2017.**

FROM:

THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA, BENGALURU-1.

Sir,

Sub: Quotation/rate list for preparation of name boards- Reg.

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With reference to the above subject, I am directed to inform you that this Office desires to get rate for preparation of name boards, for the use of this Office. Therefore, you are hereby requested to furnish **your quotation/rate list in a sealed cover**, for preparation of name boards as specified below:

Sl. No.	Particulars	Size of Name Board
1	White Radium sticker cutting to the background on both the sides and Black sticker cutting of letters both in English (one side) & Kannada (other side). (Board will be supplied from this office)	6 inch (height) x 24 inch (width) (approx.)
2	White Radium sticker cutting to the background and Black sticker cutting of letters in English or Kannada (one side) (Board will be supplied from this office)	6 inch (height) x 24 inch (width) (approx.)
3	Black sticker cutting of letters in English or Kannada (one side) (Board will be supplied from this office)	6 inch (height) x 24 inch (width) (approx.)
4	White Radium sticker cutting to the background and Black sticker cutting of letters English / Kannada (one side).	11 inch (height) x 18 inch (width)

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	(Board will be supplied from this office)	(approx.)
5	Black sticker cutting of letters English / Kannada (one side). (Board will be supplied from this office)	11 inch (height) x 18 inch (width) (approx.)
6	Golden color steel engraving name board with polished wooden frame in English/Kannada (one side). (Board will not be supplied from this office).	13 inch (height) x 20 inch (width) (approx.)
7	Black sticker cutting of letters in Kannada or English.	2inch of each letters

The acceptance of the quotation would be subject to the following conditions.

1. The quotations/rate list for preparation of name boards have to be submitted in a sealed cover with superscription on the envelop **“Quotation for Preparation of Name Boards”** by clearly mentioning the High Court reference number and date on the sealed cover.
2. Sealed quotation should be addressed to **“The Registrar General, High Court of Karnataka, Bengaluru”**.
3. The sealed quotation shall reach **(Tappal Branch)** this Office on or **before 13.03.2017 at 5 P.M.**
4. The sealed quotations will be opened by the Registrar (Admn.) on **14.03.2017 at 11.30 a.m.**
5. Payment will be made only after supply of stickering /writing of name ordered by this office.
6. The High Court does not bind itself to accept the lowest quotation or any quotation and reserves the right to accept or reject the quotations without assigning any reasons.

Yours faithfully

Sd/-

(PARASHURAM K. DODAMANI)
DEPUTY REGISTRAR